

THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
Court No-II

Item 14

IA No.1627/23, 2211/23, 2212/23, 2351/23
2408/23, 2409/23, 2410/23
In

CP(IB) No. 676/Chd/Pb/2019
(Admitted)

Under Section 9 & 33(1)IBC 2016
R 11 NCLT

In the matter of:

Emm Aar Traders

...Petitioner/Operational Creditor

Vs.

Safari Bikes Ltd.

...Respondent/Corporate Debtor

As the Hon'ble Members of NCLT, Chandigarh Bench (Court No.II), are on official tour on account of *colloquium* today, the matter is adjourned to 04.12.2023.

Sd/-

Court Officer

November 02, 2023

Priyanka